

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 168/16	TP 69/17	Hear ing	433(e) /433(f)	Incos Styrolution India Ltd., Vs Star Ploymers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

None appeared for petitioner. Petitioner is called, absent. Counsel for the petitioner is absent. As seen from order sheet of the Hon'ble High Court, objections have not been complied.

List it on 27.04.2017. Registry to issue notice to the petitioner.

MEMBER (J)

MEMBER (T)